

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/SM/2015

Coram:

Shri Gireesh B. Pradhan, Chairperson

Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member

Dr. M.K.Iyer, Member

Date of Order: 18.12.2015

In the matter of

Difficulty encountered in implementation of the Commission order dated 5.10.2015 in Petition No. 310/MP/2014 regarding scheduling of unscheduled Surplus Power from the Inter-State Generating Stations.

And

In the matter of

1. Southern Regional Load Despatch Centre
29, Race Course Cross Road,
Bangalore-560 009

2. AP Eastern Power Distribution Co. Ltd.
P&T Colony, Near Gurudwara Junction
Seethammadhara
Visakhapatnam

3. AP Southern Power Distribution Co. Ltd.
H.No. 19-3-93 (M) Upstairs
Renigunta Road
Tirupathi 517 501.

4. AP Northern Power Distribution Co. Ltd.
H.No. 1-1-504, Opp. NIT Petro Pump,
Chaitanyapuri, Hanam Konda
Warrangal 506 004.

5. AP Central Power Distribution Co. Ltd.,
3rd Floor, Singareni Bhavan,
Lakri Ka Pul,
Hyderabad 500 004.



6. National Thermal Power Corpn. Ltd.,
NTPC Bhawan, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi 110 003.

7. Member Secretary,
Southern Regional Power Committee
29, Race Course Cross Road,
Bangalore-560 009

8. Kerala State Electricity Board Ltd.,
Vydyuthi Bhavanam,
Pattom, Thiruvananthapuram,
PIN - 695004,
Kerala, INDIA.

9. Bangalore Electricity Supply Company Ltd.
Corporate Office, BESCOM K.R.Circle,
Bengaluru-560001

10. Mangalore Electricity Supply Company Ltd.
Old Kent Road, Pandeshwar,
Mangaluru, Karnataka - 575001.

11. Hubli Electricity Supply Company Ltd.
Navanagar, P.B.Road,
HUBLI-580025.

12. Gulbarga Electricity Supply Company Ltd.
Station Road, Kalaburagi,
Gulbarga, Karnataka.

13. Chamundeshwari Electricity Supply Corporation Ltd.
927, L.J Avenue Commercial Complex,
New Kantharaj Urs Road,
Saraswathipuram, Mysore-570009.

14. Neyveli Lignite Corporation Limited
No.135, Periyar E.V.R. High Road, Kilpauk,
Chennai - 600 010. Tamil Nadu, India.

15. NTPC Tamilnadu Energy Company Limited
G-Block, No. 123 & 123A, 12th Street,
Anna Nagar (East),
Chennai 600102

...Respondents



ORDER

The Commission in Para 32(e) of the order dated 5.10.2015 in Petition No. 310/MP/2014 had granted liberty to NLDC / RLDCs / ISGSs / Beneficiaries to bring to the notice of the Commission any difficulty encountered in implementation of the directions in the said order.

2. Member Secretary, Southern Region Power Committee in his letter dated 3.12.2015 has highlighted certain difficulties with regard to the implementation of the said order dated 5.10.2015. Member Secretary, SRPC has further requested that scheduling of URS Power may be continued by RLDC / POSOCO for continued utilization of URS Power. Copy of the letter dated 3.12.2015 is enclosed as Annexure to this order.

3. Considering the importance of the issues highlighted by the Member Secretary, SRPC, the Commission is of the view that the matter needs to be heard at length with the involvement of NLDC, SRLDC, SRPCs, ISGSs in Southern Region and the Beneficiaries of the Southern Region.

4. Accordingly, it is directed that all concerned may file their views on affidavit on the issues highlighted by Member Secretary, SRPC by 30th Dec. 2015. The matter will be heard by the Commission on 5.1.2016. It is also directed that RPCs / RLDCs / ISGSs / Beneficiaries of ISGSs of the other regions are also at liberty to participate in the proceedings of the Commission.



5. It is further directed that pending issue of clarification by the Commission as may be considered necessary, RLDCs shall continue to schedule the URS Power in accordance with our directions in order dated 5.10.2015.

(Dr. M.K.Iyer)
Member


(A.S.Bakshi)
Member

(A.K.Singhal)
Member

(Gireesh B.Pradhan)
Chairperson



फैक्स/स्पीड पोस्ट
FAX/SPEEDPOST

भारत सरकार केंद्रीय विद्युत प्राधिकरण दक्षिण क्षेत्रीय विद्युत समिति बेंगलूरु - 560 009	 सत्यमेव जयते	Government of India Central Electricity Authority Southern Regional Power Committee Bengaluru - 560 009	
Web site: www.srpc.kar.nic.in	e-mail: mssrpc-ka@nic.in	Ph: 080-22287205	Fax: 080-22259343
सं/No. SRPC/SE-II/2015/	४७२५	दिनांक / Date	03.12.2015

To

Secretary

Central Electricity Regulatory Commission

NEW DELHI

Subject: Implementation difficulty in respect of of Hon'ble CERC Order dated 05.10.2015 on Petition No.310/MP/2014 -reg

Madam,

Hon'ble Commission vide its Order dated 05.10.2015 on Petition No.310/MP/2014 had modified the directions contained in the Order dated 11.01.2010 on Petition No.134/2009 in respect of URS scheduling. Para 32(e) of the Order states "NLDC and RLDCs are directed to implement the above directions. In case any difficulty is experienced, NLDC/RLDCs/ISGSs/Beneficiaries are granted liberty to bring such difficulty to the notice of the Commission."

Implementation of the above Order was deliberated in the 113th Meeting of OCC held on 06th November 2015 and also in a Special Meeting held on 20th November 2015. SRLDC/POSOCO has interpreted that in accordance with Para 32(a) and (b) of the order, URS power re-allocation for

each block would need to be carried out by ISG Stations. All beneficiaries would thus need to interact with respective ISG Stations to avail the URS power.

However, all beneficiaries of Southern Region, NTPC, NLC & NTECL had unanimously suggested that scheduling of URS power should be continued by SRLDC/POSOCO. All above utilities were willing to furnish a consent letter which would insulate SRLDC/POSOCO from any legal/commercial/operational implications/disputes that could arise in scheduling of URS power. It was also pointed out that only consent was required from original beneficiary and new beneficiary for the purpose of URS rescheduling in real time. In case consent letter is ensured, scheduling of URS power (along with computations) could be carried out directly by SRLDC/POSOCO without any violation of the Order.

The following points merit kind consideration to continue the URS scheduling by RLDC/POSOCO:

- IEGC Regulations provides for scheduling of ISG Stations/ drawal schedule computation of beneficiary by RLDC.
- Objective of utilizing URS power to the maximum may get diluted due to procedural delays on account of involvement of multiple agencies. For instance, congestion in corridors would be known only to RLDC/NLDC and there would thus be one more avoidable loop of rescheduling as per the congestion.
- ISG Stations effectively get three time blocks (counting the block where URS is recalled/surrendered as the first block). This may

get further reduced if multiple agencies, congestion feedback etc. are involved.

- Rescheduling of URS power needs to be on equitable principles which can be ensured by RLDC/NLDC in a non-partisan manner. Rescheduling of URS power by generators could also be based on the payment position of utilities. For addressing such issues, ISG Stations may need to take recourse to other Regulations such as Regulation of Power Supply.
- It is the responsibility of ISG Stations to generate up to Declared Capability (DC). In case URS scheduling is carried out by the Station, there could be some scope of Station not generating as per DC, due to URS not getting re scheduled within the time allowed.
- As can be kindly seen from the Order, there have been no operational difficulties stated by RLDC/POSOCO in scheduling the URS power. Congestion issues have been already clarified by Hon'ble Commission in Para 32(c) of the Order. It is brought to kind attention that such practice during congestion is being followed in Southern Region across S1-S2 seam. Moreover, URS rescheduling in multiple regions could be better handled by RLDC/NLDC since they are well aware of the congestion across Regions.
- Insulation of RLDC/POSOCO from commercial disputes has already been addressed by Hon'ble Commission in Para 32(a) of the Order.

It is now requested that the above issues may kindly be arranged to be examined as per Para 32(e) of the Order. Scheduling of URS power may kindly be continued by RLDC/POSOCO for improved utilization.

Thanking you.

भवदीय/ Yours faithfully



(एस आर भट्ट / S.R. BHAT)
Member Secretary